



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 PIL/57/2022	BIDYUJJYOTI PURKAYASTHA Versus THE UNION OF INDIA AND 13 ORS.	MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM SC, NHAI MRS S BARUAH (C.G.C.) ASSTT.S.G.I. SC, PWD
2 WA/390/2022	ADAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, SEC. EDU.
3 PIL/43/2023	MD. INAMUL HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
WITH 4 WP(C)/3894/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
WITH 5 WP(C)/4403/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
- FOR FRESH ADMISSION WITH STAY/BAIL -			
6 WA/331/2023	PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	SC, NCHAC SC, HIGHER EDUCATION
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
7 PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MS. D DUTTA (r-3) ASSTT.S.G.I. SC, PCB

8	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
9	PIL/70/2022	RENSING BEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
10	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
11	WA/37/2023	HASIB HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR R A AHMED MR M AHMED MR M AHMED	GA, ASSAM SC, IRRIGATION
12	WA/198/2023	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE
13	WA/270/2023 FIXED	SHEIKH NEKIBUDDIN AHMED Versus THE PRINCIPAL SECRETARY AND 6 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, N M C SC, HEALTH SC, G U
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
14	WP(C)/2691/2021	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM MR. R.K. DEB CHOUDHURY (DY.S.G.I.)
15	PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MR. D NATH (SR. GOVT. ADVOCATE, ASSAM)
- FINAL DISPOSAL AT ADMISSION STAGE -				
16	WA/51/2023	BALURAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S BORPATRA GOHAIN MS U SHARMA MR. S AHMED MR. S AHMED	GA, ASSAM
WITH				
17	WA/44/2023	PANIRAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
WITH				
18	WA/91/2023	AJIT HAZARIKA AND 30 ORS Versus THE STATE OF ASSAM AND 2 ORS. B	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
WITH				
19	WA/92/2023	MIRA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. H	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
WITH				
20	WA/95/2023	NOMAL THENGAL AND ORS Versus THE STATE OF ASSAM AND 7 ORS . E	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
WITH				
21	WA/96/2023	DIGANTA KR. SAIKIA @ DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS. E	MR. M DUTTA MR. A LAHKAR	GA, ASSAM

22	WITH WA/100/2023	PUNESWAR KACHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS . B	MR. A SARMA MR. K KALITA MS G SWAMI	GA, ASSAM
23	WITH WA/113/2023	PADMA CHUTIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS. B	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
24	WITH WA/115/2023	BIPIN SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. A	MR. A SARMA	GA, ASSAM
25	WITH WA/118/2023	NUMOL THENGAL AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS . A	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
26	WITH WA/123/2023	LOKESWAR SHOH AND17 ORS. Versus THE STATE OF ASSAM AND 7ORS. A	MR. A SARMA MR. K KALITA MS G SWAMI MR. L LIKHASE SANGTAM	GA, ASSAM
27	WITH WA/238/2023	LALBANU NESSA AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS. B	MS R SAHA MR. H BURAGOHAIN	GA, ASSAM DY.S.G.I.
28	WITH WA/271/2023	MRINAL KANTI RAY AND 15 ORS. Versus THE UNION OF INDIA AND 4 ORS. B	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM DY.S.G.I.
29	WA/141/2023 CAVT. NO.03412/023,	M/S SAIKHOWA SADIYA MIN SAMABAI LTD Versus THE STATE OF ASSAM AND 13 ORS.	MR. M DUTTA MS S DEV	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR SC, FOREST SC, M A C

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023

22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/317/2023 FIXED	ANJU DEBNATH@ANJU BALA DEBNATH Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/4145/2023 FIXED	MAHIJAL HOQUE @ MAHIJUL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4423/2023 FIXED	TUNU RANI DEB Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
4	WP(C)/3907/2019 FIXED, WITH LCR	JAGADISH CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4129/2019 B/O, WITH LCR	MAZIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5082/2019 FIXED, WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/7345/2019 B/O, WITH LCR	ABUL KASEM @ ABDUL KASEM Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/118/2020 FIXED, WITH LCR	ROHIMA BIBI @ ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/2339/2023 B/O, WITH LCR	NIRANJAN NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/4063/2023 FIXED, WITH LCR	SWAHALAM MIA @ SHAH ALAM MIAH Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4201/2023 FIXED, WITH LCR	MD. IDDISH ALI @ IDRISH ALI Versus THE UNION OF INDIA AND 6 ORS	MR Z HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
12	WP(C)/6735/2016 WITH LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
13	WITH WP(C)/6736/2016	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/2410/2017 WITH LCR	OSMAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
15	WP(C)/3291/2017 WITH LCR	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3330/2017 WITH LCR	TILO KAIBORTA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3451/2017 WITH LCR	STATE OF ASSAM and ANR. Versus MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.U DAS MRT RAJBONSHI MRT RAJBONSHI MR. B P SINHA
18	WP(C)/4069/2017 WITH LCR	ROFIQUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/4772/2018 FIXED, WITH LCR	RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WA/173/2021 FIXED	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/864/2022 PART-HEARD , FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, SEC. EDU. SC, BTC
ORDERS				
2	Review.Pet./47/2023 IN WP(C)/7407/2022 (D/O)	SONAFUL BHARALI Versus THE OIL INDIA LTD. AND 5 ORS.	MR D K DAS MR. R K NATH	SC, OIL

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20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023

21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5281/2016 FIXED	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION MR. R. DHAR, SC, WPT AND BC SC, BTC SC, FINANCE
2	WITH WP(C)/4126/2016 WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA SC, ELEM. EDU MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, BTC
3	WITH WP(C)/4181/2016 WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEM. EDU SC, BTC
4	WITH WP(C)/4358/2016 WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEMENTARY EDUCATION SC, BTC
5	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC

6	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
7	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
8	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
9	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
10	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
11	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
12	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
13	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC

14	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
15	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
16	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
18	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, WPT AND BC SC, BTC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC

24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, WPT AND BC SC, EDU SC, FINANCE SC, BTC
34	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

35	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
36	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
37	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
38	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
39	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/1860/2023	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WITH WP(C)/1904/2023	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
42	WP(C)/7397/2021 FIXED, WITH WP(C)/5223/2015(D/O), WITH WP(C)/500/2015(D/O)	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
43	WP(C)/1560/2022 FIXED	LALITA DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	SC, IRRIGATION SC, FINANCE
44	WP(C)/3734/2022 FIXED	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
45	WITH WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
46	WITH WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
47	WITH WP(C)/3848/2022	RABINDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
48	WITH WP(C)/3861/2022	AJAY KR RAY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

49	WITH WP(C)/3901/2022	UMESH CHOUDHURI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
50	WITH WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
51	WITH WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
52	WITH WP(C)/3937/2022	PRASANTA NEOG AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
53	WITH WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
54	WITH WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
55	WITH WP(C)/4146/2022	MISOR UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
56	WITH WP(C)/4151/2022	JIBON TAYE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM
57	WITH WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
58	WITH WP(C)/4673/2022	PHADOR KHAKHLARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
59	WITH WP(C)/4709/2022	GHANA KANTA MOCHAHARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	GA, ASSAM
60	WITH WP(C)/4791/2022	KHWMSHI BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM
61	WITH WP(C)/5425/2022	MD. AMIJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
62	WITH WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
63	WP(C)/4162/2022 FIXED	MD. SADIQUE AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, SEC. EDU. SC, FINANCE

64	WP(C)/7806/2022 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MS. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
65	WP(C)/609/2023 CAVT. NO.00992/023, FIXED, WITH CAVT. NO. 99/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MS. S SARMA MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR. ARIF AHMED (R-4) FOR CAVEATOR SC, G U
66	WITH WP(C)/292/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MS N NEWME SC, EDU SC, G U
67	WP(C)/3590/2023 FIXED	MANIK CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MR. M SHARMA	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
68	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
	WITH I.A.(Civil)/2174/2023 in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
	WITH I.A.(Civil)/2223/2023 in WP(C)/4153/2023	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
HEARING				
69	WP(C)/6231/2012 FIXED	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
70	WITH WP(C)/6534/2015	JOGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM
71	WITH WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR.P K KALITA MR.P K KALITA MR R CHAKRAVORTY MR.N DAS MR N Z CHOUDHURY	GA, ASSAM
72	WITH WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
73	WITH WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
74	WITH WP(C)/4173/2020	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM

75	WITH WP(C)/4962/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
76	WITH WP(C)/807/2022	ACHYUT SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM
77	WITH WP(C)/1473/2022	DERAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. K BORUAH MR G DEKA	GA, ASSAM
78	WP(C)/2906/2013 FIXED	SMTI PUTUL BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR.P K BARMAN MRS.D DAS	GA, ASSAM SC, FINANCE
79	WP(C)/878/2014	MUNIN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	GA, ASSAM
80	WP(C)/3653/2014	DR. CHAMPAK MEDHI and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HEALTH SC, EDU SC, FINANCE
81	WP(C)/2480/2015	SMTI. BIBHA BALA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MS.D SINHA MS.H CHUTIA MSU BHARALI	GA, ASSAM SC, AG MS.M BHATTACHARJEE MR. R K TALUKDAR (R-4) MRSA VERMA SC, DIMA HASAO SC, FINANCE SC, PWD SC, PENSION & PUBLIC GRIEVANCES
82	WP(C)/7264/2015	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH
83	WP(C)/264/2017	BITUL KURMI Versus THE STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.T DAS	MR.M K CHOUDHURY MR.Y DOLOI(R- 1-4) ADDL. AG, ASSAM SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023

18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4368/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	MR. T J MAHANTA (r-7,8) SC, CO OP GA, ASSAM MS. P BHATTACHARYA (r-7,8) MR. A BORUA (r-7,8) MR. A B T HAQUE FOR CAVEATOR
ADMISSION				
2	WP(C)/3025/2022 PART-HEARD, FIXED	AYAT BANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. MR. A K HUSSAIN, (R.Nos 6 to 15) MR A HAQUE, (R.Nos 6 to 15) MR. B HUSSAIN, (R.Nos 6 to 15)
3	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
4	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
<u>ORDERS</u>				
10	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
<u>-- FINAL DISPOSAL AT ADMISSION STAGE --</u>				
11	WP(C)/2300/2022 FIXED	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	S ALI MR. R BARUAH MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
<u>HEARING</u>				
12	WP(C)/874/2013 PART-HEARD, FIXED	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
13	WITH WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE

14	WP(C)/1307/2015 PART-HEARD	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
15	WP(C)/2498/2012 (TOP OF THE LIST) WITH LCR	ON THE DEATH IF MD. TASADDUK HUSSAIN, HIS LEGAL HEIRS , SAHIDA HUSSAIN and ORS Versus THE ASSAM BOARD OF REVENUE and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
	WITH MC/2260/2014 in WP(C)/2498/2012	SADYUT SANDHAN Versus MD. TASADDUK HUSSAIN and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
16	WP(C)/5868/2012 (TOP OF THE LIST)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
17	WP(C)/2779/2013 (TOP OF THE LIST)	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
	WITH MC/2508/2013 in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023

9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
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19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3349/2023 B/O	MANURAM MEDAK Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
2 WP(C)/4142/2023 FIXED	AMRAWATI DOLEY Versus THE STATE OF ASSAM AND 7 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
3 WP(C)/4636/2023 BY SLIP	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
4 WP(C)/4641/2023 FIXED	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
ADMISSION			
5 Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
6 WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
WITH 7 WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
8 WP(C)/2283/2021 FIXED	PRASANNA PATAR Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR B ISLAM MR. K P GOGOI	SC, ELEM. EDU

9	WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5) SC, SEC. EDU.
	WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
10	WP(C)/6604/2022 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
11	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
12	WP(C)/7132/2022 BY SLIP	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU MR K GOGOI SC for Respondent No.6, SC, SSUHS SC, HEALTH
13	WP(C)/242/2023 B/O	ANUP KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED MR A S SK MR R. ISLAM	GA, ASSAM SC, SEC. EDU.
14	WP(C)/1220/2023 B/O	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	GA, ASSAM SC, AHSEC SC, SEC. EDU.
15	WITH WP(C)/1222/2023	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AHSEC SC, SEC. EDU.
16	WITH WP(C)/1225/2023	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 9 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AHSEC SC, EDU
17	WITH WP(C)/1230/2023	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AHSEC SC, EDU
18	WITH WP(C)/1232/2023	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 9 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AHSEC SC, EDU
19	WP(C)/1520/2023 B/O	JOHIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
20	WP(C)/3068/2023 B/O	SABANA AJMI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
21	WP(C)/3368/2023 FIXED	ABDUL JALIL SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. R ISLAM (r-5) MR G U AHMED (r-5) SC, FINANCE
22	WITH WP(C)/1792/2023	ALA UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU MR A HUSSAIN MR. A T SARKAR MS S PATAR
23	WP(C)/3975/2023 B/O	KANAKLATA CHAUHAN AND 11 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R BORA	GA, ASSAM DY.S.G.I.
24	WP(C)/3976/2023 B/O	SUMIT CHAUHAN AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R BORA MR ARINDAM BARUAH	GA, ASSAM DY.S.G.I.

ORDERS

25	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
26	Cont.Cas(C)/109/2018 FIXED	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
	WITH I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
27	Cont.Cas(C)/214/2022 FIXED	BILAYET HUSSAIN Versus SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
28	I.A.(Civil)/1642/2022 FIXED in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG
	WITH WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
29	WP(C)/1730/2022 FIXED	DR. RAMANANDA GHOSH TARAFDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU
30	WITH WP(C)/1736/2022	DR. PRASENJIT RUDRAPAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU
31	WP(C)/845/2023 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S PARVEEN MR. N BARUAH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
32	WP(C)/1575/2023 B/O	CHAN ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI	SC, ELEM. EDU
33	WP(C)/4355/2023 FIXED, WITH OFFICE NOTE	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR N SARMA (10) MR. B K GOSWAMI (10) SC, EDU SC, G U SC, BTC
<u>HEARING</u>				
34	WP(C)/1427/2014 FIXED	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH

35	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
36	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5)
37	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
38	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR
39	WP(C)/2568/2015	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MS.N MODI(R-4) MR.A D GUPTAR-6 MR.S DUTTA(R-4) MS.B DAS(R-6) MR.C SHARMA(R-4) SC, SECONDARY EDUCATION(R1-3) MR.SIDHANT DUTTA(R-4)
40	WP(C)/2643/2015	BAPKAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC

41	WP(C)/2763/2015 B/O	MD ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MR A K DAS J. AKTAR	MR.S K GHOSH(R-5) SC, ELEMENTARY EDUCATION
42	WP(C)/2013/2018 B/O	SANKAR PATOWARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MR. D J DAS N GAUTAM	SC, HIGHER EDU MR. R MAJUMDAR, SC, Dibrugarh MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM SC, DIB. UNIVERSITY (R-4)

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,31st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE
ACHINTYA MALLA BUJOR BARUA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1557/2020 PART-HEARD, BY SLIP	AMIN HUSSAIN Versus UNION OF INDIA AND 6 ORS.	MR. SURAJIT DAS MR. N AHMED MS. D GHOSH A W AMAN MR R A AHMED MR. S K M ALOMGIR MR. J ABBAS	SC, NRC (R4) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,5TO7)
ORDERS				
2	WP(C)/4544/2022 PART-HEARD, BY SLIP	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH

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2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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7)	MR A W AMAN	22-08-2023	To	01-09-2023
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12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
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16)	MR A BRAHMA	30-08-2023	To	31-08-2023

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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 31st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)(Suo Moto)/2/2023 MAT.APP. 4/2020(D/O), FIXED	X Versus IN RE- BISWAJIT DAS	MRS. S SARMA (SC, GHC)	
HEARING				
2	Crl.A./403/2017 WITH LCR 5 FILES, P.B.-3	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
3	Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
4	Crl.A./431/2017 WITH LCR 4 FILES, P.B.-2	SHAHID AHMED @ SOID AHMED and ANR Versus THE STATE OF ASSAM and ANR	MR.K BHATTACHARJEE MR.A ALI MR.D BANERJEE MR. G C BARMAN	PP, ASSAM
5	Death Sentence Ref./3/2018 WITH LCR 6 FILES, P.B.-2	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	MR. T J MAHANTA (AMICUS CURIAE) PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
6	WITH Crl.A./389/2018	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
7	Death Sentence Ref./5/2018 WITH LCR(2 BUNDLES), P.B.- 8 VOL.	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)

8	WITH Crl.A./342/2018	SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
9	WITH Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	PP, ASSAM SC, NIA
10	WITH Crl.A./93/2019	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
11	WITH Crl.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
12	Crl.A./163/2018 <u>5 Y 4 M 11 D</u> :WITH LCR 4 FILES, P.B.-2	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
13	Crl.A./9/2022 WITH LCR 8 FILES, P.B.-4	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM
	WITH I.A.(Crl.)/131/2022 in Crl.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM
14	WITH Crl.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM

	WITH I.A.(CrI.)/112/2020 in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
15	WITH CrI.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
16	WITH CrI.A./7/2022	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
17	WITH CrI.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
18	WITH CrI.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
19	WITH CrI.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH Versus THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM
20	Mat.App./23/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3047/2023	RAJU DAS AND ANR Versus THE NARCOTICS CONTROL BUREAU	MR. Y S MANNAN MS. S K NARGIS MS S BEGUM	SC, NCB
2 Bail Appln./3048/2023	ASHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
3 Bail Appln./3050/2023	SULTAN AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
4 Bail Appln./3052/2023	RABIYAL ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MS. L ISLAM	PP, ASSAM
5 Bail Appln./3053/2023	MANISH KUMAR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
6 Bail Appln./3056/2023	RAJ ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7 Bail Appln./3062/2023	MAHMUDUL HASAN KHAN @ MAHMADUL HASSAN KHAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
8 Bail Appln./3064/2023	PADMA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
<u>MOTION</u>			
9 AB/2999/2023	INAMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
<u>ADMISSION</u>			
10 Crl.Rev.P./52/2020 WITH LCR 1 FILE, B/O	KRIPESWAR ROY Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I ALAM MR. T SK PP, ASSAM

11	Crl.Pet./638/2022 WITH LCR 2 FILES, B/O	MD. JEKIRUL HUSSAIN Versus THE STATE OF ASSAM AND ANR <u>BAIL HEARING (BA)</u>	MR. S N TAMULI MS. A BEGUM P DEKA	MR. T ROY (P,2) MRS. B SARKAR (P,2) PP, ASSAM
12	Bail Appln./1905/2023 WITH OFFICE NOTE, LCR FILE, FIXED	TAPAN DHAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
13	Bail Appln./2317/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MS. S K NARGIS MR. I U CHOWDHURY MS. A MESEN MS S BEGUM	PP, ASSAM
14	Bail Appln./2504/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ALOM ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
15	Bail Appln./2516/2023 WITH LCR FILE, FIXED	AZIMUDDIN SIKDAR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR. A AHMED K ZAMAN MR A AHMED	PP, ASSAM
16	Bail Appln./2534/2023 FIXED	MD REZZAKUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
17	Bail Appln./2540/2023 WITH OFFICE NOTE, FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED MR. M ALAM	PP, ASSAM
18	Bail Appln./2594/2023 WITH OFFICE NOTE, FIXED	ABHIJIT CHATTERJEE Versus STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR. S SHARMA MS. P TALUKDAR	MR. S DAS(FOR VICTIM) PP, ASSAM
19	Bail Appln./2596/2023 WITH OFFICE NOTE, FIXED	SOHEL RANA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
20	Bail Appln./2597/2023 WITH OFFICE NOTE, FIXED	RUPSAN ALI Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	PP, ASSAM
21	Bail Appln./2611/2023 FIXED	ABDUL RASID AND ANR. Versus THE STATE OF ASSAM	MS. K MALAKAR MR A KAR MS A MAJUMDER	PP, ASSAM
22	Bail Appln./2633/2023 WITH OFFICE NOTE, FIXED	GANESH SARKAR Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
23	Bail Appln./2642/2023 WITH OFFICE NOTE, FIXED	ADITYA SAH Versus THE STATE OF ASSAM	MR U S BORGHAIN MS DIPSY RAJA MR. D J NATH	PP, ASSAM
24	Bail Appln./2651/2023 WITH OFFICE NOTE, FIXED	MD. SHOHID PARAMANIK @ SHOHIT AKTAR PORAMANIK AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
25	Bail Appln./2652/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SABUR ALI @ SOBUR ALI @ SUBUR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN SK ABDULLAH	PP, ASSAM
26	Bail Appln./2661/2023 WITH OFFICE NOTE, FIXED	NASIR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
27	Bail Appln./2741/2023 FIXED	KIGE GAMLIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
28	Bail Appln./2761/2023 WITH OFFICE NOTE, FIXED	BITU BARUAH Versus THE STATE OF ASSAM	MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
29	Bail Appln./2774/2023 WITH LCR, OFFICE NOTE, FIXED	PARI DEORI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
30	Bail Appln./2787/2023 WITH OFFICE NOTE, FIXED	BARASHA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	PP, ASSAM

31	Bail Appln./2793/2023 WITH OFFICE NOTE, FIXED	TAJMUL ALI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
32	Bail Appln./2803/2023 FIXED	MD ABDUL KHALAK @ ABDUL KHALEK AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
33	Bail Appln./2807/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAHIDUL ALI @ SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
34	Bail Appln./2810/2023 FIXED	DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
35	Bail Appln./2826/2023 WITH OFFICE NOTE, LCR FILE, FIXED	UTPAL SANGMJI @ UTPAL CHANGMAJI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
36	Bail Appln./2876/2023 FIXED	SRI MOHET HOJAI Versus THE UNION OF INDIA	MR D TALUKDAR MR P CHOUDHURY	SC, ED

BAIL HEARING

37	AB/110/2023	ARATI PATOWARI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
38	AB/1208/2023	MD. SUKUR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
39	AB/2603/2023 FIXED	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
40	AB/2759/2023	HATEM ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM

ORDERS

41	Crl.A./55/2023 Q Y 8 M 2 D.:WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/126/2023 in Crl.A./55/2023	MD. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO MR. N N JHA MS M SAHOO	PP, ASSAM PP, ASSAM
42	I.A.(Crl.)/698/2023 BA 2428/2018(D/O), B/O in Bail Appln./2428/2018	KAVITA DAS @ KABITA DAS Versus THE STATE OF ASSAM,	MR. A M BORA	PP, ASSAM
43	I.A.(Civil)/2433/2023 B/O in W.P.(Crl.)/21/2023 WITH W.P.(Crl.)/21/2023 WITH I.A.(Civil)/2434/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I. GA, ASSAM DY.S.G.I. GA, ASSAM DY.S.G.I.

HEARING

44	Crl.Rev.P./41/2015 B/O	M/S STEELS WORTH PVT. LTD. Versus SMTI. PUSPA DEVI AGARWAL	MR.S N SARMA MR. S CHAMARIA MR.K KALITA MR.S CHOUDHURY MR. P AGARWAL MR.A JAHID	MR.R C SANCHATI MRS SANCHETI
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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/1198/2012	PANKAJ RAJBONGSHI and 19 ORS. Versus THE STATE OF ASSAM AND ORS	MR.S CHETIA MR.P D NAIR MR.A CHOUDHURY MR.A GOEL	SC, A S E B
2 WP(C)/1206/2012 CAVT. NO. 261/2012	BIBHUTI BHUSAN DAS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MR A N AHMED MR.M DAS MS.N JAHAN	MR.B D DAS MR.N GOSWAMI MR.H K SARMA FOR CAVEATOR SC, HEALTH
3 WP(C)/1319/2012	HAV. MEHER SINGH and 7 ORS Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.B SINGHA MS.K BHUYAN	GA, ASSAM
4 WP(C)/1647/2012	SYED MUSLIMUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED	SC, WATER RESOURCE
ADMISSION			
5 WP(C)/420/2023 FIXED	VIKRAMJEET DUTTA Versus UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MRS. R DEVI (C.G.C., R1-R4) MR. B GOGOI (r-5,6) MR A CHALIHA (r-5,6) MR M BHUYAN (r-5,6) DY.S.G.I.
6 WP(C)/2064/2023 FIXED	MOFIDUL ISLAM KANDAKAR AND 11 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI MS. J M KALITA	SC, APSC SC, PWD
WITH 7 WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD

8	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
9	WITH WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
10	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M BARMAN P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
11	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
12	WITH WP(C)/2994/2023	SWEATA KRISHNATREYA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. M P SARMA	MR. T J MAHANTA, LEARNED SR. COUNSEL, (R-3 & 4) SC, APSC MR. K GOGOI, SC, (R-2). MR P NAYAK, SC, PWD (R-1). MS P SARMA, SC, APSC, (R-3 & 4) MS S SARMA HAZARIKA SC, PWD SC, EDU

ORDERS

13	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
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HEARING

14	WP(C)/5641/2022 FIXED	SOURAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P C DEY	SC, AGRI. DEPARTMENT
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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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[For Thursday,31st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3079/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
WITH 2 WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
3 WP(C)/3804/2023 FIXED	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MR A ATREYA	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
4 WP(C)/4633/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM
ORDERS			
5 Cont.Cas(C)/14/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
WITH 6 Cont.Cas(C)/12/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
WITH 7 Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
WITH 8 Cont.Cas(C)/18/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)

9	WITH Cont.Cas(C)/47/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR P NAYAK
10	WITH Cont.Cas(C)/58/2022	ATUL BASUMATARY Versus SHANTANU P. GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
11	I.A.(Civil)/2512/2023 B/O in Cont.Cas(C)/52/2022 WITH Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus AKASH DEEP, IAS AND ANR.	MRS A BUJARBARUAH	MR P NAYAK
	WITH I.A.(Civil)/2941/2022 in Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	
		MD. MUSLIM ALI Versus ANURAG KR. GOYEL AND ANR.	MRS A BUJARBARUAH	
<u>HEARING</u>				
12	WP(C)/266/2012 FIXED	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR. M BISWAS MR. M BASUMATARY	MR. A K SARKAR DR. B N GOGOI (SC, NF RLY)
13	WITH WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR. M BISWAS MR. J ROY MR. S DUTTA MR. M BASUMATARY	MS. B DEVI MR. A K SARKAR MR. B K DAS (Addl.SC,Rly.) DR. B N GOGOI (SC, NF RLY) MS. M PHUKAN MS. R R BORAH MR. H P NEOG SC, BTC
14	WP(C)/4569/2013 FIXED, WITH LCR	THE WORKMEN OF DAYANG TEA ESTATE Versus THE MANAGEMENT OF DAYANG TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.S SARMA MR.J ROY MR.C CHAKRAVARTY MS.R HAZARIKA MR.S BORTHAKUR MS.S KAKOTI
15	WP(C)/2092/2017 FIXED, WITH RECORDS	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
16	WP(C)/4737/2017 WITH OFFICE NOTE	BHUPENDRA NATH DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.J EKKA MR.R RAHMAN MS.K M SARMA	GA, ASSAM MR.H K DAS SC, GHC
17	WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3394/2018 FIXED	GAJEN DAS AND 6 ORS. Versus ALLAHABAD BANK AND 2 ORS.	MR. A J SARMA MR. S CHAKRABORTY MR. M DASGUPTA	MR. S CHAMARIA Mukesh Sharma S K HAZARIKA MR P AGARWAL MS. S YASMIN
2	WP(C)/3857/2021 FIXED	SRI SASHI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
3	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
ORDERS				
4	I.A.(CrI.)/548/2023 FIXED in CrI.Pet./53/2023 WITH CrI.Pet./53/2023	SAIDUR RAHMAN, Versus SAMSUN NEHAR, SAIDUR RAHMAN Versus SAMSUN NEHAR	MR. A M AHMED MR. A M AHMED MRS S RAHANA MR. A M AHMED P. GHOSH	
HEARING				
5	WP(C)/6506/2013 PART-HEARD	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGOHAIN (R1-4) MR.J HUDA
6	WP(C)/1169/2012 (TOP OF THE LIST)	RAJENDER SINGH Versus THE UNION OF INDIA and ORS	MR.T N SRINIVASAN	MR.S SARMA SR. CGC ASSTT.S.G.I.

7	WP(C)/64/2015 FIXED	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, WPT AND BC (R-7) SC, TRANSPORT SC, IWT
	WITH I.A.(Civil)/1966/2023 in WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT
8	WP(C)/2812/2017 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PERSONNEL DEPT.
9	WITH WP(C)/3383/2015	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, PERSONNEL DEPT. SC, HEALTH
10	WITH WP(C)/3384/2015	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, HEALTH SC, PERSONNEL DEPT.
11	WITH WP(C)/2924/2017	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PENSION
12	WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
13	WITH WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
14	WP(C)/6127/2019 FIXED	SKT KUMAR SHAW Versus THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.
15	WP(C)/8708/2019 FIXED	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.
	WITH I.A.(Civil)/1268/2022 in WP(C)/8708/2019	GO-002092W RAM MILAN Versus GO-213AK CE (CIVIL) MANAV PRASAD AND 3 ORS.	MR TAPAS DAS	
16	WP(C)/5354/2020 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
	WITH I.A.(Civil)/607/2023 in WP(C)/5354/2020	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA	SC, REVENUE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	SAO/4/2007 (HEARING), WITH LCR	M/S B N MAZUMDER and ORS Versus JAGADISH CH. BANIK	MR.S C KEYAL MR.S K GHOSH	MR.P K ROYCHOUDHURY MD.A KHAN MR.N G KUNDU MR.J DAS
2	RSA/123/2007 (HEARING), WITH LCR	SIRISH CH. SARMA Versus MADAN CH. SARMA	S BAROOAH, SHEELADITYA S KAKATI MR. S MEDHI	B K SHARMA, P P DAS P M DEKA
	WITH MC/3896/2007 in RSA/123/2007	SIRISH CH. SARMA Versus MADAN CH. SARMA	MR.S BAROOAH MR.SHEELADITYA MS.S KAKOTI	
MOTION				
3	AB/2998/2023	SAYED MOLLAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
ADMISSION				
4	CRP(IO)/224/2022 CAVT. NO.08702/022, FIXED	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
HEARING				
5	RSA/124/2010 WITH LCR	KHAGENDRA HALOI, Versus ON THE DEATH OF BINAPANI TALUKDAR HER LEGAL HEIRS PRAKASH TALUKDAR and ANR,	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGOHAIN	MR.K KONWAR MR.N K KALITA MR.R DUARAH
6	RSA/22/2012 WITH LCR, FIXED	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM

7	RSA/100/2013 CAVT. NO. CAVT. 1402/12 WITH LCR	ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE and 9 ORS. Versus SANKARI CHAKRABARTY and ORS		MR. S K BARKATAKI (R- 1,2,3,4,5.1 to R 5.4,6) MR. B SHARMA (R- 1,2,3,4,5.1 to R 5.4,6) MR D K NATH MS M DAS (R-1,2,3,4,5.1 to R 5.4,6)
8	RSA/6/2015 CAVT. NO. 1021/2014 WITH LCR	SRI OM PRAKASH KHOKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MR.P K DUTTA MD.ASLAM	MS.D BORGOHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
9	MACApp./323/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT DULALI BASAK and 4 ORS	MS. R D MOZUMDAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA MRS.P M DUTTA	MR. S K GOSWAMI MR.A T SARKAR R- 1-3 MR.A HUSSAIN(R- 1-3) MR. R SHARMA
	WITH CO/2/2022 in MACApp./323/2016	SUKUMAR BASAK Versus THE ORIENTAL INSURANCE CO. LTD. AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A DUTTA MRS. P M DUTTA
10	MACApp./183/2017 WITH LCR	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MR.M TALUKDAR MS B DEVI MS.I SARMA	MR.A DUTTA R-1 MRS.P M DUTTA(R-1)
11	MACApp./1004/2018 WITH LCR	SMTI GEETA MANDAL Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGDAULIU	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
12	MFA/244/2019 WITH LCR	UNION OF INDIA Versus M/S PURBANCHAL TRADERS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA
	WITH			
13	MFA/83/2019	SMTI JAMUNA SHIL SARKAR AND ANR Versus UNION OF INDIA	MR. A ALAM	MR. B SARMA SC, NF RLY
	WITH			
14	MFA/86/2019	M/S PURBANCHAL TRADERS Versus UNION OF INDIA	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS L DAS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
	WITH I.A.(Civil)/2236/2019 in MFA/86/2019	M/S PURBANCHAL TRADERS Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. BIMAL SARMA, SC, NF RLY
15	RFA/13/2021 WITH LCR	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	
16	RSA/21/2021 WITH LCR	JILLUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 5 ORS. Versus NURJAHAN BEWA AND 23 ORS.	MS. R CHOUDHURY MR. MD S HOQUE MR. M DEKA MS S S ZIA	MR. M KHAN (r-1 to 4) MR. M KHAN (r-1 to 4) GA, ASSAM MR. B J GHOSH (r-1 to 4) MR. J RAHMAN (r-1 to 4) MR R ISLAM (r-1 to 4)

WITHI.A.(Civil)/196/2023
in RSA/21/2021

NURJAHAN BEWA AND 3 ORS.

MR. M KHAN

MS. R CHOUDHURY
MS S S ZIA**Versus**JILLIAUR RAHMAN AHMED @ DR. ZILLUR
RAHMAN AND 26 ORS.

NEW INDIA ASSURANCE COMPANY LTD.

MR. R GOSWAMI

MR. M TALUKDAR (r-2)

Versus

RIMLI SIVAM AND ANR.

MS. P BORTHAKUR

MR Z HUSSAIN

MS B B AHMED

MD. PASHAN ALI

MD. S ISLAM

MRS. S ROY

VersusNATIONAL INSURANCE COMPANY LTD.
AND 2 ORS.

MR. K K DEKA

MS. A MEDHI (r-2,3)

MR I HUSSAIN

MS. D SONOWAL (r-2,3)

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,31st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3051/2023	SALMAN HUSSAIN Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
2 Bail Appln./3063/2023	REKIBUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
<u>MOTION</u>			
3 Crl.Rev.P./356/2023	MADHUSMRITA DEKA Versus THE STATE OF ASSAM AND ANR	MS R R MUZIB MS T GHOSH	PP, ASSAM
4 Crl.Rev.P./357/2023	MAJIBAR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MR. A S CHOUDHURY MR R A AHMED MR M AHMED	PP, ASSAM
5 Crl.Rev.P./358/2023	DHARMESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	PP, ASSAM
6 Crl.Rev.P./361/2023	MD AINUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7 Crl.Pet./901/2023 FIXED	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
8 Crl.Pet./911/2023	AHSHRINGDAW WARISA @ PARTHO WARISA @ ANANDA SINGHA Versus THE ENFORCEMENT DIRECTORATE GOVERNMENT OF INDIA AND ANR	S BORGOHAIN MS. B DEVI G. R. SINGHA MR BAPLU CHAKMA K NDANG	SC, ED
9 Crl.Pet./912/2023	DR. MANDEEP PHUKAN Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM

10	Crl.Pet./913/2023	SHYAMALIDEV ROY @ SHILPI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA	PP, ASSAM
11	Crl.Pet./914/2023	BIRU SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
12	Crl.Pet./915/2023	MRINMOY SARMA @ MONNA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	Crl.Pet./916/2023	ASHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
14	Crl.Pet./917/2023	RABIAL HUSSAIN @ ROBIUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
15	Crl.Pet./918/2023	VICTOR KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
16	Crl.Pet./919/2023	SUKRANA BEGUM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM
17	Crl.Pet./920/2023	RAJBABU SINGHA AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR B CHANDA MD M HOQUE	PP, ASSAM
18	Crl.Pet./921/2023 B/O	DEBASHIS SAHA Versus THE STATE OF ASSAM AND ANR	MR. G J GOSWAMI MS P DAS	PP, ASSAM
19	Crl.Pet./922/2023	ASHIMARA HOUSING PRIVATE LTD AND 5 ORS. Versus NEHA SARAF	MR. M MORE MR. A BORPUZARI	
20	AB/2997/2023	KAMALA BEGUM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
21	AB/3002/2023	PRANAB SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	PP, ASSAM
22	AB/3004/2023	SOYED ALI @ MD. SAYED HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<u>ADMISSION</u>				
23	Crl.Pet./630/2020 WITH LCR 5 FILES, FIXED	KINGKINI PADMAPATI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS B BORA (R2) MR. A.I. AHMED MR J DAS (R2) PP, ASSAM
24	WITH Crl.Pet./334/2020	WALLIUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. M K DAS MOMI KALITA	MR. B P BORAH MR P J DUTTA MR R S RONGHANG PP, ASSAM
25	WITH Crl.Pet./34/2021	KINGKINI PADMAPATI Versus THE STATE OF ASSAM AND ANR.	MR D BHARDWAJ MR K TALUKDAR	PP, ASSAM

26	WITH Crl.Pet./737/2021	WALLIUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
27	Crl.Pet./934/2022 WITH LCR 1 FILE, B/O	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
28	Crl.A./321/2023	PRANJAL BORA @ PRANJAL DEEP BORA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/788/2023 in Crl.A./321/2023	PRANJAL BORA @ PRANJAL DEEP BORA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	Crl.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
	WITH I.A.(Crl.)/790/2023 in Crl.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	PP, ASSAM
30	Crl.Pet./615/2023	KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./2941/2023 FIXED	MD. ABJALUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/3013/2022 FIXED	KAJI HOBIUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM
33	WITH Crl.Pet./714/2021	KAJI HOBIUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
34	AB/1491/2023 FIXED	MASUD IKRAMUL MAZID AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
35	AB/1900/2023 FIXED	AMIR HUSSAIN AND 7 ORS Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
36	AB/2267/2023 FIXED	TAPAN CHANDRA DAS AND3 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
37	AB/2379/2023 FIXED	SWATTICK DAS @ BITTU DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
38	AB/2677/2023 FIXED	SHAHJAHAN SHAH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
39	AB/2776/2023 FIXED	MUKTADIR HUSSAIN Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

40	AB/2796/2023 FIXED	MD. RUBUL AHMED Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
41	AB/2847/2023 FIXED	AFJAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
42	AB/2868/2023 FIXED	MAFIYA KHATUN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
43	AB/2871/2023 FIXED	MD. CHAHAR ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
<u>ORDERS</u>				
44	W.P.(CrI.)/43/2022 FIXED	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
45	I.A.(CrI.)/164/2023 Q Y 7 M 13 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED in CrI.A./76/2023 WITH CrI.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
46	I.A.(CrI.)/567/2023 B/O in CrI.Rev.P./7218/2019 WITH CrI.Rev.P./7218/2019 (Filing Number)	RAJU ALI Versus THE STATE OF ASSAM DEVI TIBRIWAL AND ANR. Versus MEHEK TRIBRIWAL DEVI TIBRIWAL AND ANR. Versus MEHEK TRIBRIWAL (D)	M K BORAH MS. P. KASHYAP MR. R S MISHRA	MR. S SAIKIA (R-2) PP, ASSAM
<u>HEARING</u>				
47	CrI.Rev.P./185/2015 WITH LCR 5 FILES, B/O	KSHITISH CH. KARMAKAR Versus DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
48	CrI.Pet./303/2016 WITH LCR 1 FILE, FIXED WITH I.A./1592/2016 in CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR. MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI MR.S K MEDHI MR.A DAS	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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2)	MR R YADAV	19-07-2023	To	09-09-2023
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9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/7501/2019 PART-HEARD ,FIXED	M/S. WOODLAND WORKS (I) PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. R C PAUL MS L DAS MR. A GUPTA	SC, GST
2 WP(C)/1842/2021 (TOP OF THE LIST), FIXED	M/S NEW MALAMATI TEA ESTATE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. S S ROY MR. D GOGOI ASSTT.S.G.I.
3 WP(C)/3993/2017 FIXED	SMT. USHA BORAH and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS.H M PHUKAN MR.P SHARMA	GA, ASSAM MS.M BHATTACHARJEE(all respondent) MR. R BORPUJARI,SC, REVENUE DEPARTMENT
4 WP(C)/816/2020 FIXED	M/S. PROTIVA ENTERPRISE Versus UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR, C.G.C. (R1-4) ASSTT.S.G.I.
WITH 5 WP(C)/996/2020	M/S. PROTIVA ENTERPRISE Versus UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
WITH 6 WP(C)/1156/2020	M/S. PROTIVA ENTERPRISE Versus UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
7 WP(C)/1326/2020 FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. B. GOGOI, SC, FINANCE AND TAXATION MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
WITH 8 WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA

9	WITH WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
10	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
11	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
12	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
13	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
14	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
15	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
16	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
17	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

18	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
19	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
20	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
21	WP(C)/3868/2020 FIXED	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
22	WP(C)/4201/2020 FIXED	MINTOO DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	SC, PWD SC, TAXES
23	WITH WP(C)/7169/2018	PARTHO KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. A SARMA MR. M HUSSAIN MR. M A I HUSSAIN MR. K KALITA MR E SHITIRI	GA, ASSAM MR. K K DEY (R7, R8) MR. B CHOUDHURY (SC, FINANCE & TAXATION DEPT., R-2,3) MR. S R BORUAH (GA, ASSAM, R-1,4,5,6) MR V K BAROOAH (R7, R8)
24	WITH WP(C)/1610/2019	ZABED AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, FINANCE SC, TAXES
25	WITH WP(C)/3694/2019	BIPUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. R K TALUKDAR MR. R K TALUKDAR MR. R K TALUKDAR MR. S R BORUAH (GA, ASSAM)(R-4,5 & 6) MR B GOGOI (SC FINANCE DEPARTMENT) (R-1,2,3 & 7)
26	WITH WP(C)/7571/2019	NABIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, FINANCE SC, TAXES SC, PWD
27	WITH WP(C)/8628/2019	NABIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, AG SC, FINANCE SC, P W D SC, NRHM
28	WITH WP(C)/9052/2019	DHIRAJ BANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. B P SINHA MR I AHMED	SC, AG SC, FINANCE DEPTT. SC, PWD
29	WP(C)/59/2021 FIXED	FOKHORUDDIN ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
30	WP(C)/2629/2021 FIXED	MOSTAB ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD. I H KHAN MR A K DAS	GA, ASSAM

31	WP(C)/3002/2021 FIXED	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
32	WP(C)/5569/2021 FIXED	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-I) Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
33	WITH WP(C)/5570/2021	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-II), Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
HEARING				
34	WP(C)/1822/2013 FIXED	K. NAIDU and 29 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MR A K RAI MR T R RAY MS. A TALUKDAR MR.R P N SINGH	MR. D. SAIKIA, AG, ASSAM ASSTT.S.G.I. MR. S. BORA, SC, GMC
35	WITH WP(C)/1265/2015	POLICE BHAGAT Versus THE UNION OF INDIA and 7 ORS	MR.B SHARMA MS A BEGUM MS.P BARUAH MR. K SINGHA MS.B GOGOI MR.D GOGOI MR.N BORAH MR H HAQUE MS.A BARMAN	GA, ASSAM C.G.C. MR.S BORA MS.B DAS ASSTT.S.G.I. SC, GMC
36	WITH WP(C)/3185/2019	KARRI BABU RAO AND ANR. Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	(MR S. BORA), SC, GMC (MR. S BORA), SC, GDD
37	WP(C)/4701/2013 CAVT. NO. 908/13	ON THE DEATH OF SAYED MOINUDDIN AHMED HIS LEGAL HEIRS AND ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B B NARZARI MS.M DAS MR.S CHAUHAN	MR.H R A CHOUDHURY MRS.V L SINGH MS.R CHOUDHURY FOR CAVEATOR SC, REVENUE
38	WP(C)/4827/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
39	WITH WP(C)/4550/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
40	WP(C)/4917/2013	SADOW ASOM HATIPHANDI SANMILAN UNION and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.D K KOTOKY MR.N BARUAH	GA, ASSAM MR.J HANDIQUE MR.B CHETRI
41	WP(C)/7241/2013 FIXED AT 2 PM	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC

42	WP(C)/741/2014 FIXED, WITH LCR 3 FILES	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R- 3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR K DAS (R-3,4,15) SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
43	WP(C)/723/2020 WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3049/2023	HIRIYA DUMUNI AND ANR Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
2	Bail Appln./3055/2023	BABLU JECHOWAR Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
3	Bail Appln./3057/2023	SHAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
4	Bail Appln./3060/2023	SUMAR ALI @ GONESH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
5	Bail Appln./3061/2023	V MUTHUKRISHNAN Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
<u>MOTION (AB)</u>				
6	AB/2996/2023	MOSTAFA MOTIOR MONDAL @ MOSTAFA MOTIYAR MANDAL AND ANR Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
7	AB/3000/2023	SHABJAN NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	AB/3003/2023 B/O	PARAG JYOTI BORAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	PP, ASSAM
<u>MOTION</u>				
9	Tr.P.(CrI.)/28/2023	DHRUBAJIT SAIKIA Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM

10	Crl.Rev.P./359/2023 B/O	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
11	Crl.Rev.P./360/2023 B/O	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
12	Crl.Pet./506/2023 WITH LCR 1 FILE, FIXED	BIKRAMADITYA ROHAN DAS @ VIKRAMADITYA ROHAN DAS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	PP, ASSAM
13	Crl.Pet./828/2023	MD. RAJIB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	PP, ASSAM
ADMISSION				
14	Crl.Pet./435/2023 FIXED	PREM CHETRY Versus THE STATE OF ASSAM AND ANR	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./2846/2023 FIXED	HASANUR ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
16	Bail Appln./2851/2023 FIXED	ISHAB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
17	Bail Appln./2919/2023 FIXED	GOPIKA CHAKRABORTY Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
18	Bail Appln./2931/2023 FIXED	MUSTAFA KAMAL HUSSAIN @ TIPU Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
19	Bail Appln./2933/2023 FIXED	PREM MAHATO Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING				
20	AB/3845/2022 FIXED	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	AB/128/2023 FIXED	RAJU DEY Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
22	AB/705/2023 FIXED	FAJLUL KARIM @ BHAITI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
23	AB/1213/2023 FIXED	REHENA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P HAZARIKA	PP, ASSAM
24	AB/1535/2023 FIXED	BILAL UDDIN LASKAR ND 3 ORS Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. R S SADIAL MR. M R SODIAL	PP, ASSAM
25	AB/1704/2023 FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
26	AB/1752/2023 FIXED	EUSHUF ALI MONDAL @ EUSHUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
27	AB/1928/2023 FIXED	GANESH DAS Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN MR. P BORAH	PP, ASSAM

28	AB/1998/2023 FIXED	DHIRAJ BARUAH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
29	AB/2177/2023 FIXED	ANIL SAIKIA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	PP, ASSAM
30	AB/2225/2023 FIXED	HARUN ROSHID @ MD HARUN ROSHID AND 7 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
31	AB/2250/2023 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
32	AB/2291/2023 FIXED	JITU SARMA @ JITUMONI SARMA Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
33	AB/2451/2023 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
34	AB/2500/2023 FIXED	DILIP SARKAR Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
35	AB/2532/2023 WITH LCR, FIXED	ALI AKBAR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
36	AB/2805/2023 FIXED	CHANDRAJIT BORO @ DHANJIT BORO AND 2 ORS Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR P AGARWAL MR R SARKAR	PP, ASSAM
37	AB/2822/2023 FIXED	LACHIT KHANIKAR Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MS H.K.KASHYAP	PP, ASSAM
38	AB/2851/2023 FIXED	AMIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
39	AB/2855/2023 FIXED	KASHEM ALI MONDAL @ KASHEM MONDAL AND ANR Versus THE STATE OF ASSAM	MR. A GONI MRS M BARMAN MR. M ISLAM	PP, ASSAM
40	AB/2929/2023 FIXED	SHAH NURZAMAL AZAD @ NURJAMAL AZAD Versus THE STATE OF ASSAM	MR. A M BORA MD A HUSSAIN MR J A AZAD	PP, ASSAM
41	AB/2939/2023 FIXED	SAMIR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
<u>ORDERS</u>				
42	CrI.Pet./66/2020 WITH LCR 1 FILE, FIXED	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. H ALI MR. A K AHMED
43	CrI.Pet./1121/2022 WITH LCR 8 PARTS, FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR P KATAKI (R-2) MR D CHAKRABORTY (R-2) MRS R BEGUM (R-2) PP, ASSAM
WITH				
	I.A.(CrI.)/748/2023 in CrI.Pet./1121/2022	SRI BEDANTA BIKASH DAS Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	MR. V A CHOWDHURY PP, ASSAM
44	CrI.A./208/2023 <u>1 Y 5 M 15 D</u> :WITH LCR 5 FILES, FIXED	JINTU SENSUWA @ JINTU SENSUA AND ANR Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM

WITHI.A.(CrI.)/488/2023
in CrI.A./208/2023JINTU SENSUWA @ JINTU SENSUA AND
ANR

MS. P BORAH

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

QUASHMENT45 CrI.Pet./1263/2018
WITH LCR 1 FILE, FIXED

BIRENDRA PODDAR

Versus

THE STATE OF ASSAM AND ANR.

MS. M DEV
MRS. A BASUMATARY
MS. P DEV
MS. N DEB

PP, ASSAM

46 CrI.Pet./493/2023
WITH LCR 1 FILE, FIXED

UNION OF INDIA

Versus

PRITAM SINGH

MR. S C KEYAL

MR T H HAZARIKA
MR M CHETIA
MR A RASHID
MR. K ISLAM
D ROY**HEARING**47 WP(C)/893/2011
PART-HEARD, FIXED

JOGEN DAS

VersusASSAM POWER DISTRIBUTION CO. LTD.
and ORSMR. P P DAS
MR. B K DAS
MR H P GUWALA

SC, A S E B

48 CrI.A./141/2009
WITH OFFICE NOTE, LCR 4 FILES,
P.B.-2, FIXED

SRI JITENDRA NARAYAN ROY

Versus

THE STATE OF ASSAM

MR.D K BHATTACHARYYA
MR. A K BHATTACHARYYA
MR.Z ALAM
MR.K K BHATTACHARYYA
MR.A K CHOUDHURY
MR.B BISHAYA
MR. D GOGOI
MRS.R B DEB

PP, ASSAM

49 CrI.A./65/2017
WITH LCR 2 FILES

SRI AMITABH SAIKIA

Versus

SRI DEBOJIT GOGOI @ DEBAJIT GOGOI

MR.A DASGUPTA
MR.S CHAKRABORTY
MS.B DASMR. M MAHANTA
MR. P K MUNIR
MR. V A CHOWDHURY50 CrI.A./185/2020
WITH LCR 4 FILES, B/O

BIJOY BARMAN

Versus

THE STATE OF ASSAM AND ANR

MR. S SAHU
MR J KALITA

PP, ASSAM

51 CrI.Rev.P./36/2022
WITH LCR 2 FILES

OMME HALIMA

Versus

RAKIBUL BHUYAN

MR. P RAHMAN
MR S ISLAMMR. N H MAZARBHUIYAN
MR. M H SAIKIA
MR. R DEKA
MR. N I MAZARBHUYAN**WITH**

52 CrI.Rev.P./94/2022

RAKIBUL BHUIYAN

Versus

OMME HALIMA

MR. N H MAZARBHUIYAN
MR. R MAZUMDAR
MR. N ISLAM
MR H BEZBARUA
MR. M H SAIKIA
MR. R DEKA
MS T SARMAH

MR. P RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./316/2022 0 Y 11 M 13 D :PART-HEARD, WITH OFFICE NOTE, LCR 4 FILES, FIXED	AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK (P-2) MR. A K BHATTACHARJEE	PP, ASSAM
	WITH I.A.(Crl.)/361/2023 in Crl.A./316/2022	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3058/2023 B/O	MD. AKRAMUZZAMAN SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./2279/2023 WITH OFFICE NOTE, LCR FILE, FIXED	BABULAL BISHNOI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/1872/2022	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
4	WITH AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
5	AB/2812/2022	BABU BARMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
6	AB/3404/2022	RATIFUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
7	AB/3708/2022	MD. AYNAL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
8	AB/3758/2022	ARFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
9	AB/3797/2022	AMINA BEGUM Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
10	AB/697/2023	MD. KHASNUR ALI @ KHAJNUR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
11	AB/752/2023	MD. DULAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM

12	AB/848/2023	ABU SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
13	AB/1040/2023	ROBIL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM
14	AB/1064/2023	MD. MARFAT ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. M ALI	PP, ASSAM
15	AB/1223/2023	ZAKIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR. R ISLAM	PP, ASSAM
16	AB/1495/2023	SIRAZUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
17	AB/1525/2023	BIRJU PACHUNG @ PASUNG Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
18	AB/1669/2023 WITH SCANNED COPY OF LCR. FIXED.	MD. FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
19	AB/1890/2023	MD AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
20	AB/2010/2023	MD ABJAL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
21	AB/2215/2023	SHEIKH SHANIDUL HASSAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
22	AB/2258/2023	MD. ABDUL FARUK Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
23	AB/2280/2023	HANIF ALI Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
24	AB/2380/2023	MD. KUDDUS SK @ KUDDUS ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
25	AB/2481/2023	CHAN MIAH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
26	AB/2503/2023	MUZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
27	AB/2547/2023	HUSON AHMED Versus STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	AB/2556/2023	KOHINUR ALI @ MD KAHINUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
29	AB/2582/2023	NEAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
30	AB/2592/2023	MD. FARAJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
31	AB/2606/2023	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

32	AB/2608/2023	ALI HUSSAIN @ HUSSEIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
33	AB/2676/2023 FIXED	RAFIQUL ISLAM @ RAFIUL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
34	AB/2690/2023	BENUDHAR BORANG Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
35	AB/2804/2023 FIXED	RANJIT KR. MODAK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>ORDERS</u>				
36	I.A.(CrI.)/232/2023 AB 1725/2019(D/O) in AB/1725/2019	MD. IMAN ALI, Versus THE STATE OF ASSAM,	MR. N UDDIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
37	I.A.(CrI.)/275/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./116/2023 WITH CrI.A./116/2023	SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR. SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	PP, ASSAM PP, ASSAM
<u>HEARING</u>				
38	CrI.A./183/2011 PART-HEARD, LCR 3 FILES, FIXED	RAJ NARAYAN DAS, Versus THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
39	CrI.A./278/2022 <u>0 Y 11 M 6 D</u> :PART-HEARD, LCR 6 FILES WITH I.A.(CrI.)/662/2022 in CrI.A./278/2022	MD. BABU ALI @ IMRAN ALI Versus THE STATE OF ASSAM AND ANR. BABU ALI @ IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH MR. M K BORAH	MR A SHARMA (R-2) PP, ASSAM MR A SHARMA (r-2) PP, ASSAM
40	CrI.Rev.P./429/2017 WITH LCR 3 FILES WITH I.A.(CrI.)/665/2023 in CrI.Rev.P./429/2017	SHARADINDU BISWAS Versus NIRUPAMA DAS and 5 ORS. SHOMA DASGUPTA Versus NIRUPAMA DAS and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MS.U BARUAH MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA	MR. DITUL DAS (r-1) MR. S CHOWDHURY MR. R BORO MR. H A LASKAR (R-2,3) PP, ASSAM
41	CrI.Pet./762/2018 WITH LCR 2 FILES, FIXED	JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R-2,3) PP, ASSAM
42	CrI.Pet./439/2022 WITH LCR 4 FILES, FIXED	DR. JOGESH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
43	CrI.Rev.P./597/2022 WITH LCR 3 FILES, FIXED	SUPARNA CHARABORTY Versus SIMANTA PATOWARY AND ANR	MR P KATAKI MR S P DAS MR A ALAM	MR R SENSUA (R-1) S CHOWDHURY M. A. OASIS PP, ASSAM
44	I.A.(CrI.)/728/2022 WITH LCR 6 FILES in CrI.A./292/2022 WITH CrI.A./292/2022	PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR. PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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